## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.31/(MAH)/2015 CA No. 125/2011

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2017

NAME OF THE PARTIES: Mr. Dharamdas Nandlal Mehta V/s.

M/s. Meridian Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S.</u>	No.	NAME	DESIGNATION	SIGNATURE
Q<->>	6	Powjanka Gardhi	Advocate for Psuposed Respondents	ental.
C.A.		tomala ahove	Advocate for Respondent No.3	-Moning
		HR. Teshan Sinha	Advocate Up wadia Ghardy & Co.	jestier De

## ORDER CA No. 125/2015 in TCP No. 31/397-398/CLB/MB/MAH/2015

- 1. The Learned Representatives of the respective parties are present.
- One Application bearing C.A. No. 125/2015 is pending for disposal as noted vide para 2 of previous Interim Order dated 28.02.2017.
- The Learned Representatives have informed that a Contempt Application bearing No. 165/2016 is fixed for hearing on 12.04.2017 and the above Application (CA-125/2015) may also be heard on that very day.
- 4. Since both the parties have agreed for the said date hence adjourned to **12.04.2017**. Date is duly communicated to both the sides.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 03.04.2017